

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.193/98

(33)

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 12th day of October, 2000

1. HGM Chand s/o Sh. Daya Nand
2. Shyam Bahadur s/o Sh. Tulsa Singh
3. Bhim Singh s/o Sh. Vasanda Ram
4. Rangoo Ram s/o Mahanlal
5. Mohinder s/o Sh. Ram Naim
6. Satya Bhushan Puri s/o Sh. R.N.Puri
7. Gopi Nath s/o Sh. Fathe Chand
8. Jyoti Prashad s/o Sh. Baldev Raj
9. V.K.Khanna s/o Sh. M.L.Khanna
10. Ishwar Singh s/o Sh. Thawereya
11. Mohinder Kumar s/o Sh. Narain Dass
12. Satish Kumar s/o Sh. Nobat Ram
13. Amit Kumar s/o Sh. K.L.Sharma

All Refrigeration Mechanics
Central Plant Operators in
Military Engineering Service
at Delhi Cantt. ... Applicants

(By Mrs. Meera Chhibber, Advocate)

Vs.

1. Union of India through
Secretary
Ministry of Defence
New Delhi.
2. Engineer-in-Chief
Army Headquarters
New Delhi.
3. Chief Engineer
Western Command
Chandi Mandir
Chandigarh
4. Command Works Engineer
Military Engineering Service
Delhi Cantt.
Delhi. ... Respondents

(By Shri A.K.Bhardwaj, Advocate)

O R D E R (Oral)

By Justice V. Rajagopala Reddy:

The applicants seek pay parity with
Refrigerator Mechanics Highly Skilled in the scale of
Rs.950-1500. In the counter the respondents aver that
the applicants are not entitled for the higher scale

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of the Refrigerator Mechanics Highly Skilled Gr. II as their duties and responsibilities are nowhere equal to their duties. Law is well settled that it is not possible for us to decided as to ~~inequality~~ ^{inequality} of the posts in the absence of any hostile discrimination. The OA is, therefore, disposed of directing that in case the applicants file a proper representation, within a period of three weeks from today by giving reasons in support of their claim, how they are entitled for the higher pay scale, Respondents No.1 and 2 to dispose of that representation within three months from the date of receipt of such representation by passing a speaking order and communicate the same to the applicants the decision arrived at. No costs.

(GOVINDAN S. TAMPI)
MEMBER(A)

Andugulam
(V. RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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